

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 790 of 2019

IN THE MATTER OF:

Naik Environmental Engineers Pvt. Ltd. Appellant

Vs

India Bulls Construction Ltd. Respondent

Present:

For Appellant: Mr. Jasdeep Singh Dhillon, Advocate.

For Respondent: Ms. Geetika Sharma, Advocate.

ORDER

07.02.2020 At the request of Ms. Geetika Sharma, Advocate, the matter is adjourned to **19th February, 2020**.

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)